

Fact-sheet on enforcement related issues for the State/UT

S. No.	Subject	Information
1.	Name of State/UT	Punjab
2.	State Population as per census 2011	
3.	No. of Districts in the State/UT	22
4.	Name and Designation of the Food Safety Commissioner	Name: Sh. K.S. Pannu, IAS Designation: Commissioner Food Safety
5.	Contact details & e-mail	Address: Room no. 109, Sector-11, Old Food Lab, Chandigarh-160011. Tel: 0172-2266930, 2266931, 2266935, Fax: 0172-2266938 Email: agriculture58@gmail.com ,
6.	Name of Nodal Officer and contact details	Name: Sh. Amit Joshi, Addl Comm. Food Safety Address: Tel: Fax: Email: foodpunjab22@gmail.com
7.	Number of DO	Full Time: 11 Part Time: 11
8.	Number of AO	22
9.	Number of FSO	Full Time: 22 Part Time:
10.	Status of State Food Laboratories	Total Number- 1 Number of functional laboratories- 1
11.	Number of Food Analyst	
12.	No. of State labs that are NABL accredited	Nil
13.	Food Business Units licensed till date	Online: 19961 Offline: Nil
14.	Food Business Units registered till date	Online: 59060 Offline: Nil
15.	Status of Online (FLRS) license/Registration in districts of States/UTS	
a	No. of Districts issuing license/registration ONLINE only	22
b	No. of Districts issuing license/registration PARTIALLY ONLINE	Nil
c	No. of Districts issuing license/registration OFFLINE (MANUALLY)	Nil
16.	Whether State level Advisory Committee is re-constituted (SLAC)	Yes
17.	Whether District level Advisory Committee is re-constituted (DLAC)	Yes
18.	Whether Appellate Tribunal is operational?	Yes

ANNUAL FOOD TESTING REPORT OF ENFORCEMENT SAMPLES (2018-2019)

19.	Number of food samples collected	10861
20.	Number of food samples analyzed	10861
21.	Number of food samples found adulterated, unsafe, substandard and misbranded	3961
22.	Number of cases launched against FBOs	Adjudications- 1840 Criminal Court-45
23.	Details of Adjudications	No. of Cases disposed-
		No. of cases in which - 1762 penalty is imposed
		Amount of Penalty raised- Rs. 1,57,03,200
24.	Details of Criminal cases	No. of cases convicted-
		No. of cases Acquittal-
		Amount of Penalty raised-